

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated-Guwahati, the 15th July, 2015

No.HC.VII-348 (Pt.-I)/2012/~~3059~~/A ### In partial modification of the Notification No. HC.VII-348 (Pt.-I)/2012/~~2837~~/A, dated 22nd June, 2015, Hon'ble the High Court has been pleased to direct the Judicial Officers from the Districts of **Nagaon, Sonitpur, Golaghat & Morigaon** to attend the training programme on "**Change Management and the Ubuntu OS**" on **22nd & 23rd August, 2015 instead of 08th & 09th August, 2015 at Nagaon.**

Other modalities of the Training Programme will remain as before.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-348(Pt.-I)/2012/~~3060 - 3075~~/A dated 15.07.2015

Copy forwarded for information and necessary action to:

1. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-348(Pt.-I)/2012/2837/A, dated 22nd June, 2015)
4. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Nagaon / Sonitpur / Golaghat / Morigaon / Nalbari / Kokrajhar. **He / she is requested to ensure circulation of the Notification to the trainees as well as the Master Trainers.**
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar, Judl. / PM & P / Admn.-I., Gauhati High Court, Guwahati
8. Shri Manash Barua, Civil Judge & Asstt. Sessions Judge, Nalbari
9. Shri Jitu Moni Barman, Chief Judicial Magistrate, Kokrajhar
10. Smti. Tripti Ari, Addl. Chief Judicial Magistrate, Nagaon
11. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
12. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the official web site of Gauhati High Court immediately.**
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.
16. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

15.7.15
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM